

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings - ORDERS - ISSUED.**

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**ROC.NO.5994/2016-B.SPL.**

**NOTIFICATION NO.835-B.SPL.**

**DATED:19.08.2016  
READ:**

**The High Court is pleased to order the following Postings and Transfers:-**

**I**

Sri M. Krishna Murthy, Senior Civil Judge, Siddipet, Medak District is transferred and posted as Senior Civil Judge, Pedddpalli, Karimnagar District (Post kept vacant)

- i) Sri M. Krishna Murthy, Senior Civil Judge, Siddipet, Medak District, after completion of training at Andhra Pradesh Judicial Academy, Secunderabad and on resuming to duty will immediately handover charge of his post to the Senior Civil Judge, Medak and proceed to his new station. He shall take charge of his post from Principal Senior Civil Judge, Karimnagar.
- ii) The Senior Civil Judge, Medak will be in full additional charge of the post of Senior Civil Judge, Siddipet, Medak District, until further orders.

**II**

Sri M.Nageswara Rao, Senior Civil Judge, Nandikotkur, Kurnool District is transferred and posted as Prl. Senior Civil Judge, Nandyal, Kurnool District (Post kept vacant)

- i) Sri M. Nageswara Rao, will immediately handover charge of his post to the Additional Senior Civil Judge, Kurnool and proceed to his new station. He shall take charge of his post from I Additional Senior Civil Judge, Nandyal, Kurnool District.
- ii) The Additional Senior Civil Judge, Kurnool, will be in full additional charge of the post of Senior Civil Judge, Nandikotkur, Kurnool District, until further orders.

**III**

Sri K.Jamaleswara Rao, XV Additional Judge, City Civil Court-cum-Additional Chief Metropolitan Magistrate, Hyderabad is transferred and posted as Prl. Senior Civil Judge, Kothagudem, Khammam District (Post kept vacant)

- i) Sri K.Jamaleswara Rao, XV Additional Judge, City Civil Court-cum-Additional Chief Metropolitan Magistrate, Hyderabad, after completion of training at Andhra Pradesh Judicial Academy, Secunderabad, and on resuming to duty will immediately handover charge of his post and also the post of XVI Additional Judge - Cum XX Additional Chief Metropolitan Magistrate, Hyderabad, which post he is holding Full Additional Charge to the XIV Additional Judge-cum-XVIII Additional Chief Metropolitan Magistrate, Hyderabad, and immediately proceed to his new station. He shall take charge of his post from Sri B.Sathaiah, Additional Senior Civil Judge, Kothagudem, Khammam District.
- ii) The XIV Additional Judge-cum-XVIII Additional Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the posts of XV Additional Judge, City Civil Court-cum-Additional Chief Metropolitan Magistrate, Hyderabad and also the post of XVI Additional Judge-cum-XX Additional Chief Metropolitan Magistrate, Hyderabad, until further orders.

**NOTE:** The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



**REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's for kind perusal)
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, IT - Cum - Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court Website).
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad

6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Telangana, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
13. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
14. The Chief Judge, City Civil Court, Hyderabad.
15. The Metropolitan Sessions Judge, Hyderabad.
16. **The Prl. District and Sessions Judges:**  
Medak at Sangareddy, Karimnagar, Kurnool and Khammam.
17. **The I Addl. District and Sessions Judges:**  
Medak at Sangareddy, Karimnagar, Kurnool and Khammam.
18. The Pay and Accounts Officer, Hyderabad.
19. The Senior Civil Judge, Siddipet, Medak District.
20. The Senior Civil Judge, Medak.
21. The Secretary, District Legal Services Authority, Sangareddy, Medak District.
22. The Senior Civil Judge, Peddapalli, Karimnagar District.
23. The Senior Civil Judge, Nandikotkur, Kurnool District.
24. The Prl. Senior Civil Judge, Nandyal, Kurnool District.
25. The Addl. Senior Civil Judge, Kurnool.
26. The I Addl. Senior Civil Judge, Nandyal, Kurnool District.
27. The Prl. Senior Civil Judge, Kothagudem, Khammam District.
28. The Addl. Senior Civil Judge, Kothagudem, Khammam District.
29. The XV Additional Judge, City Civil Court - Cum - Additional Chief Metropolitan Magistrate, Hyderabad.
30. The XVI Additional Judge-cum-XX Additional Chief Metropolitan Magistrate, Hyderabad.
31. The XIV Additional Judge-cum-XVIII Additional Chief Metropolitan Magistrate, Hyderabad.
32. **The District Treasury Officers:**  
Medak at Sangareddy, Karimnagar, Kurnool and Khammam.
33. **The Sub Treasury Officers:**  
Siddipet, Sangareddy (Medak District), Nandikotkur and Nandyal (Kurnool District) and Kothgudem (Khammam District)
34. **THE SECTION OFFICERS:-**  
a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.